

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 24 of 1996

Monday, this the 8th day of January, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

K Rangaswamy, Staff No.652,  
Gangman,  
Permanent Way Inspector's Office,  
Southern Railway,  
Trichy Fort.

.. Applicant

By Advocate Mr P Santhoshkumar.

Vs

- 1 Union of India represented by  
the General Manager,  
Southern Railway, Madras.
- 2 The Divisional Personnel Officer,  
Southern Railway, Palakkad.
- 3 Divisional Engineer,  
Southern Railway, Palakkad. .. Respondents

By Advocate Mr K Karthikeya Panicker.

The application having been heard on 8th January 1996,  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks a declaration that he is entitled  
to be appointed as Bricklayer by reason of A-1 order. A-2  
is a representation made by applicant for the same relief.

- 2 Shri K Karthikeya Panicker appearing for the  
Railways submits that the representation will be considered  
on its merits, and appropriate orders passed within three  
months from today.

3 We record the submission. We have not expressed any opinion on the merits.

4 Original application is disposed of as aforesaid.  
No costs.

Dated the 8th January, 1996.

*Chettur Sankaran Nair*  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

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List of Annexures

1. Annexure-A1: True copy of the Order No.P(L)407/  
Decasualisation/Vol.IV dated 14.8.91  
of the Chief Personnel Officer, Per-  
sonnel Branch, Southern Railway, Madras.
2. Annexure-A2: True copy of the representation dated  
14.7.95 of the applicant to the 2nd  
respondent.